

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/123/(IB)/2017  
NAME OF THE PETITIONER(S) : A K CHATURVEDI & CO  
NAME OF THE RESPONDENT(S) : SHELL INDIA MARKETS PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. JOSE JOHN (FOR KING & PARTRIDGE).	COUNSEL FOR RESPONDENT	<u>JOSE JOHN</u> .
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**ORDER**

No representation on behalf of Petitioner. Counsel for Respondent present.  
Registry is directed to issue notice to the Petitioner for his appearance. **Put up**  
**on 19.07.2017 at 10.30 A.M.**

*S. Vijayaraghavan.*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)